

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017
APPEAL NO. 240 OF 2015
APPEAL NO. 241 OF 2015
AND
APPEAL NO. 203 OF 2015

Dated: 15th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017
APPEAL NO. 240 OF 2015
APPEAL NO. 241 OF 2015

In the matter of:

Indian Wind Power Association

.... **Appellant(s)**

Versus

Tamil Nadu Generation & Distribution Corporation Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Mr. Rahul Balaji
Ms. Sonakshi Malhan
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

APPEAL NO. 203 OF 2015

In the matter of:

TANTRANSCO Ltd. & Ors.

.... **Appellant(s)**

Versus

M/s Indian Wind Power Association & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan
Mr. Rahul Balaji

Ms. Sonakshi Malhan
Mr. Anand K. Ganesan

Mr. Apoorva Misra
Ms. Raveena Dhamaji for R-12

ORDER

List these matters on **26.04.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

ss/tpd

(Justice N. K. Patil)
Judicial Member